

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO.1968**

TO BE ANSWERED ON THE 15TH DECEMBER, 2021/ AGRAHAYANA 24, 1943 (SAKA)

INITIATIVE TO CONTROL THE NAXAL PROBLEM IN CHHATTISGARH

1968 SHRI SAMBHAJI CHHATRAPATI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the problem of Naxals in Chhattisgarh has not yet been controlled and some discussions were held recently with the State Government to tackle the issue further;

(b) if so, the details thereof;

(c) the special initiatives Government proposes in order to generate much greater employment opportunities for the people of Naxal-affected areas of Chhattisgarh; and

(d) whether Government has any plan to exploit iron ore mines of Chhattisgarh on a much larger scale?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): As per Seventh Schedule of the Constitution of India, subjects of 'Police and Public Order' are with the State Governments. However, Government of India (GoI) supplements the efforts of States to address the Left Wing Extremism (LWE) problem. To address the LWE holistically, GoI has approved a National Policy and Action Plan in 2015 envisaging a multi- pronged strategy involving security related measures, development interventions etc.

Resolute implementation of the Action Plan has resulted in significant decline in LWE violence and its geographical spread. The incidents of LWE violence have come down by 70% from all time high of 2258 in 2009 to 665 in 2020. Similarly, resultant deaths (Civilians+ Security Forces) have declined by 80% from all time high of 1005 in 2010 to 183 in 2020. Geographical spread of the violence has also reduced significantly. Declining trend in incidents of LWE violence and its geographical spread continues in 2021.

Chhattisgarh remains most affected LWE state in the country reporting 47% of LWE violence and 61% of resultant deaths in 2020. In 2021 (up to 15 November 2021), Chhattisgarh has reported 51% of LWE violence and 70% of resultant deaths.

The Union Home Minister chaired a meeting with Chief Ministers of LWE affected States, Union Ministers and Senior Officers concerned on 26th September 2021 to review the LWE scenario. Chief Secretary and Director General of Police represented Chhattisgarh in the meeting. Meetings are also held regularly at the level of Union Home Secretary with the State Government officers.

(c): Under Skill India Mission, Ministry of Skill Development and Entrepreneurship is implementing its flagship scheme Pradhan Mantri Kaushal Vikas Yojana (PMKVY) to impart skill development training to prospective youth

of the country including LWE affected regions of Chhattisgarh. Under PMKVY 1.73 lakh candidates have been trained in the State of Chhattisgarh. Also 09 Industrial Training Institutes (ITIs) and 14 Skill Development Centres (SDCs) have been sanctioned in 09 LWE affected districts of the State under the 'Skill Development in 47-LWE affected Districts' Scheme.

(d): The State Governments are adequately empowered to grant mineral concessions for the minerals located within their respective jurisdiction in accordance with law. Further, State Government of Chhattisgarh has issued Notice Inviting Tender (NIT) for auction of three (3) iron ore blocks during the month of August, 2021.
